

After conducting necessary enquiries, orders under section 132(5) of the Income-tax Act, 1961 estimating the undisclosed income in a summary manner and retaining the seized assets to the extent necessary to cover the tax liabilities from the assesseees will be passed within a period of ninety days from the date of seizure.

E.E.C. interest in spare capacity of Indian engineering industry

*481. SHRI AWADHESHWAR PRASAD SINHA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the European Economic Community is interested in utilising the spare capacity of the Indian engineering industry in sectors where the cost of production has considerably increased because of high wages in EEC countries;

(b) whether it is a fact that a high powered delegation sponsored by EEC countries is shortly visiting India; and

(c) if so, what is Government's reaction thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A.C. GEORGE) : (a) An Indian Expert who visited Europe recently to examine possibilities for Co-operation in the field of Engineering Industry has reported that concerned quarters in the EEC have shown interest in utilising available capabilities and capacities in Indian engineering industry.

(b) and (c) Proposals for the visits of delegations of E.E.C. officials/Specialists are being examined.

Recruitment rules in the Bank Note Press, Dewas (Madhya Pradesh)

*482. SHRI N.K. BHATT : Will the Minister of FINANCE be pleased to state :

(a) Whether any rules regarding recruitment, promotion and other service conditions have been framed in respect of employees of Bank Note Press, Dewas (Madhya Pradesh); and

(b) if so, what procedures are being followed there at present for such matters?

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THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) : (a) The Recruitment and Promotion Rules for the various posts in the Bank Note Press, Dewas (Madhya Pradesh) have been framed and will be notified shortly.

(b) Recruitment in Class III, Class IV and Industrial Categories is being made through local Employment Exchange; in case the Employment Exchange certifies non-availability, that recruitment is done through open advertisements. Recruitment to Class I and II posts and Technical posts are being made initially through deputation from sister organisations and various Government departments.

Production of high yielding medium staple cotton

*483. SHRI RABI RAY : Will the Minister of COMMERCE be pleased to state :

(a) whether in view of the increasing difficulties in securing adequate cotton from foreign sources, Government propose to take any steps for increasing production of high-yielding medium staple cotton in rain-fed areas on a massive scale; and

(b) if so, what are the details thereof?

THE MINISTER OF COMMERCE (PROF. D.P. CHATTOPADHYAYA) : (a) and (b) A statement is laid on the Table of the House.

Statement

The Government of India's main objective is to make the country self-sufficient in raw cotton production by the end of 5th Five Year Plan. As 80% of the cotton in India is grown under rainfed conditions, emphasis is being laid to increase the productivity of cotton in rainfed areas. Accordingly, Government are implementing a Centrally Sponsored Scheme of Intensive Cotton District Programme. This scheme is in operation in rainfed districts i.e. Khargaoon (Madhya Pradesh), Surendranagar (Gujarat), Akola, Yeotmal (Maharashtra), Karnool (Andhra Pradesh), Dharwar (Karnataka), Tirunelveli (Tamil Nadu). The area in this rainfed scheme will be increased from 2.30 lakh hectares in 1974-75 to 5.40 lakh hectares in 1978-79.